NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Mr. Sakharam Krishna Lele

V/s. M/s. Bombay Alums Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Shrincant Steke Petitionen

Adu for Johnson

(2) Catterine Fernandez Respondent

Order

C.P. No. 28/111/CLB/MAH/2011

Dated: 19.09.2016

- The Petitioner in person is present, seeking time to engage advocate to represent his
 case. Ld. Counsel for the Respondent is present
- 2. By consent of both the sides next date of hearing is fixed on 16.11.2016, duly noted down.

sd/-

Shri M.K. Shrawat

Member (Judicial)